NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/663/(IB)/2017

NAME OF THE PETITIONER(S)

: LLOYD INSULATIONS INDIA LTD

NAME OF THE RESPONDENT(S)

: TRIVITRON HEALTHCARE PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for Respondent K. Aylur 29/11/17

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has brought one cheque to the tune of Rs.4 lakhs dated 29.11.2017 to be drawn at HDFC Bank; the same is handed over to the Counsel for the Operational Creditor. Counsel for the Corporate Debtor prayed for time to make the balance payment by the next date of hearing. At request, time is enlarged. Put up on 13.12.2107 at 10.30 A.M.

- Sel -

MEMBER (JUDICIAL)

ghk